

CIVIL AVIATION be pleased to state :

(a) whether the expansion work of terminal buildings at International Airports in Delhi, Bombay and Madras has been completed to meet the immediate requirements of movement and clearance of increased traffic to be carried by Air India's Jumbos ; and

(b) if so, the total amount of expenditure incurred so far ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) The expansion of the international wings of the terminal buildings at Delhi, Bombay and Madras has been completed. Airconditioning, installation of conveyer belts etc. are in progress.

(b) Rs. 104.96 lakhs.

SHRI S. M. KRISHNA : The jumbo age has set in, and to cope with the jumbo aircraft it is not necessary to have jumbo size airports. I do not know if the hon. Minister has any experience of the plight of air commuters particularly at Palam. It will take not less than 45 minutes to get the baggage cleared after the aircraft has landed and sometimes even more if more than one aircraft have landed there. The Minister is in a very fortunate position as he does not have to wait for his baggage, but most others have to wait. May I know when exactly this conveyer belt system would be commissioned in all the international airports ?

DR. KARAN SINGH : The main question was with regard to international traffic. Regarding domestic traffic, it is true that our airports still leave a lot to be desired. But there again, we have in hand a very comprehensive scheme of expanding our facilities. These conveyer belts on the international side are going to be ready by the end of this year. On the domestic side also, we are installing conveyer belts which should be in operation within the next few months.

SHRI S. M. KRISHNA : The Minister has replied that the three international terminal buildings are ready at Bombay, Delhi and Madras. May I know when the Calcutta terminal building will become ready ?

DR. KARAN SINGH : The question was with regard to the expansion work on terminal buildings. These three buildings are being expanded. In Calcutta, a brand new building at a cost of over Rs. 2 crores is ready there on the tarmac for the hon. Members to visit whenever he can.

MR. SPEAKER : Next question—Shri Banerjee. Where has he gone ?

AN HON. MEMBER : Underground !

MR. SPEAKER : He is seldom absent.

Evasion of Taxes by Sale of Lottery Tickets

*1329. **SHRI C. K. CHANDRAPPAN :** Will the Minister of FINANCE be pleased to state :

(a) whether a new type of tax evasion is taking place in the sale of lottery tickets ;

(b) if so, the findings of the Intelligence Wing of the Income-tax Department in this regard ; and

(c) the steps taken to check this evasion ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) There has been general complaint of tax evasion through the sale of lottery tickets.

(b) and (c). Recently searches were organised at Delhi, Simla, Chandigarh and Calcutta in the case of Madan Enterprises on receipt of allegations that accounts were being fabricated to conceal the real income. The material seized is under scrutiny to determine the extent of evasion and the *modus operandi*. If any pattern of concealment is discovered suitable steps will be devised to check such tax evasion.

SHRI C. K. CHANDRAPPAN : Is it a fact that in Delhi while a raid was conducted, in the lockers of the banks, the police had found certain documents revealing that properties were sold at prices higher than those shown in the sale deed ? Was any action taken against such people ?

SHRI K. R. GANESH : Yes, Sir. The documents seized are being investigated and

action will be taken as soon as investigation is over.

SHRI C. K. CHANDRAPPAN : Is it also a fact that in the lockers, the investigating authorities had found jewellery was not taken into custody? If so what are the reasons which prevented the authorities from taking them into custody? How many people were arrested in connection with these raids and what are their names?

SHRI K. R. GANESH : I require notice about jewellery.

SHRI C. K. CHANDRAPPAN : It was in the same raid.

SHRI K. R. GANESH : A series of raids were conducted in the offices of Madan Enterprises at Simla, Delhi, Chandigarh and Calcutta. This is a firm in which the wife, mother in law, brother in law and another person are involved. This firm is supposed to do sale of lotteries. They are contractors to the Himachal Pradesh Social Welfare Board. It is alleged that Rs. 20 lakhs have been fabricated by them. On enquiry it was found that the amount is about Rs. 3 lakhs. There are other lotteries also. Investigations are going on in these lotteries. As far as the jewellery is concerned, I require notice.

SHRI C. K. CHANDRAPPAN : Has anybody connected with Madan Enterprises been arrested?

SHRI K. R. GANESH : The investigation is in progress.

Firestone Tyre and Rubber Company of India (Private) Ltd.

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*1330. **SHRI MANORANJAN HAZRA :**
SHRI JYOTIRMOY BOSU :

Will the Minister of FINANCE be pleased to state :

(a) whether the Firestone Tyre and Rubber Company of India (Private) Limited is refusing to take Indian shareholders; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b).

The company still remains 100% foreign-owned, but currently, discussions are going on between the company and the Ministry of Industrial Development regarding an expansion in the company's licensed capacity and the extent of Indian participation to be associated with it.

SHRI MANORANJAN HAZRA : The question was about the refusal to take Indian shareholders. The Minister has not answered that point. In view of the answer of the Minister, may I know when the discussion commenced and when it will end?

SHRI YESHWANTRAO CHAVAN : I do not know exactly when the Ministry started the discussions. The only thing that I know is that it is on. I hope they will conclude it early, because it is linked up with the expansion. If they do not want expansion, possibly the purpose of the discussion may not be served. But if they want expansion, naturally that point will have to be gone into to see to what extent Indianisation can be introduced. That will have to done.

SHRI MANORANJAN HAZRA : What was the original paid-up capital of the company?

SHRI YESHWANTRAO CHAVAN : That is a very interesting story. The original capital was only Rs. 20,000. But then they made profits and ultimately when they were allowed bonus shares sometime in 1961 the capital went up. Now the paid up capital is Rs. 1.10 crores.

SHRI MANORANJAN HAZRA : Is it being subsidised by the United States of America?

SHRI YESHWANTRAO CHAVAN : I have not got that information. Possibly you have to put this question to the Ministry of Industrial Development.

SHRI SHYAMNANDAN MISHRA : The original question in the list is addressed to the Minister of Company Affairs. How is it being answered by the Minister of Finance?

AN HON. MEMBER : It is one and the same company.

MR. SPEAKER : It was transferred to the Minister of Finance.